

In the Central Administrative Tribunal
Calcutta Bench

MA No. 66 of 1998
(OA No. 271 of 1996)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Lakshmi Kanta Maiti

Vs.

A.T.I

For the Applicant : Mr. B. Dhara, Ld. Advocate

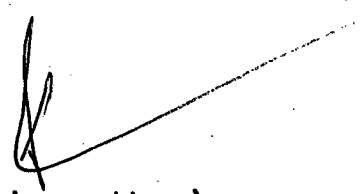
For the Respondents:

Heard on : 24-6-98

Date of Judgement : 24-6-98

ORDER

Heard Ld. Advocate Mr. Dhara over an application bearing No. MA 66 of 1998 for expeditious hearing of the Original Application No. 271 of 1996. Applicant is given liberty to mention the case when the Division Bench will sit for expeditious hearing. Accordingly, MA is disposed of.


(D. Purkayastha)
Member(J)